

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3186**  
**TO BE ANSWERED ON 17.12.2015**

**Drinking Water and Sanitation Projects**

**3186. SHRI N.K. PREMACHANDRAN:**

**DR. RAVINDRA BABU:**

**SHRI SANJAY KAKA PATIL:**

**SHRI ANIL SHIROLE:**

**SHRI RAVNEET SINGH:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the budget allocated and released to the Ministry during each of the last three years and the current year, instalment-wise;
- (b) the funds allocated to the State Governments for drinking water and sanitation projects during the current financial year, State/UT-wise and instalment-wise;
- (c) whether the Government proposes to conduct a study for scientific water planning so as to resolve the drinking water problem and if so, the details thereof and the action taken in this regard;
- (d) whether a number of schemes/projects are pending in some States due to non-availability of sufficient funds with them to provide drinking water and sanitation facilities, if so, the details thereof and the action taken by the Government in this regard, State/UT-wise;
- (e) the details of the projects submitted by various State Governments including Andhra Pradesh and Punjab under drinking water and sanitation schemes along with the projects approved and the funds released to various States and their utilisation during each year of the 12th Five Year Plan, state/UT-wise; and
- (f) the details of the projects not approved or still under consideration indicating the reasons therefor, state/UT-wise?

## ANSWER

### MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

- (a) The instalment-wise details of budget allocated and released to the Ministry during each of the last three year and the current financial year are at Annexure-I.
- (b) The State / UT-wise and installment-wise details of the funds allocated to the State Governments for drinking water during the current financial year are at Annexure-II. Since Swachh Bharat Mission (Gramin) is demand-driven scheme, hence State-wise specific allocations are not made. However, State / UT-wise, Central share released during, the last 3 years and the current year is at Annexure-III.
- (c) and (d) Rural water supply is a State subject. The State Governments are vested with powers to select, plan, approve and implement drinking water supply schemes under the National Rural Drinking Water Programme (NRDWP) to cover more habitations with piped drinking water supply. Under National Rural Drinking Water Programme (NRDWP), drinking water schemes / projects prepared by the States do not come to the Central Government for approval. States have State Level Scheme Sanctioning Committee (SLSSC) which approves the rural drinking water supply projects to be taken up in the State. Project / scheme wise funds are not released to the States. As execution and overall planning of rural drinking water supply schemes is done by the State Governments, the Ministry has directed the States to carry out sustainability and recharge of drinking water sources through various means including rain water harvesting and to conserve scarce water sources.

Under Swachh Bharat Mission (SBM) also, no such situation has been noticed where schemes / projects are pending due to non-availability of sufficient funds.

- (e) & (f) Under National Rural Drinking Water Programme (NRDWP), drinking water schemes / projects prepared by the States do not come to the Central Government for approval. States have State Level Scheme Sanctioning Committee (SLSSC) which approves the rural drinking water supply projects to be taken up in the State. Project / scheme wise funds are not released to the States. The State / UT-wise details of the funds released to various States and their utilization during each year of the 12th Five Year Plan are at Annexure-II.

Under SBM-G, projects are sanctioned district-wise. Currently, 639 district sanitation projects across the country have been sanctioned. These include 32, received and sanctioned during the 12<sup>th</sup> Plan period. The State / UT wise details is at Annexure IV. State/UT-wise, Central share released and utilized during the 12<sup>th</sup> Plan is at Annexure-V.

## Annexure-I

## Details regarding Lok Sabha Unstarred Q. No. 3186 for answer on 17.12.2015

## (a) (i) Budget Provisions and actuals for the last three years i.e. from 2012-13 to 2014-15 :

(Rs. In crore)

Year	National Rural Drinking Water Programme (NRDWP)			Swachh Bharat Mission (Gramin) [SBM (G)]			Total (Plan)			% of Expenditure
	BE	RE	Actuals	BE	RE	Actuals	Total BE	Total RE	Total Actuals	
2012-13	10500	10500	<b>10489.91</b>	3500	2500	<b>2473.50</b>	14000	13000	<b>12963.41</b>	<b>99.72</b>
2013-14	11000	9700	<b>9697.27</b>	4260	2300	<b>2250.32</b>	15260	12000	<b>11947.59</b>	<b>99.56</b>
2014-15	11000	9250	<b>9242.76</b>	4260	2850	<b>2840.98</b>	15260	12100	<b>12083.74</b>	<b>99.87</b>

## (ii) Budget provisions 2015-16 vis-à-vis expenditure up to 30.11.2015:

(Rs. in crore)

S.I. No.	Name of the Scheme	BE 2015-16	1 <sup>st</sup> Supplementary 2015-16	Exp. & Percentage as on 31.10.2015	Exp. & Percentage as on 30.11.2015
1.	National Rural Drinking Water Programme (NRDWP)	2611.00	1185.00*	2771.82 (73.02%)	2786.24 (73.34%)
2.	Swachh Bharat Mission (Gramin)	2625.00	1500.00	3526.62 (85.49%)	3543.17 (85.89%)
	<b>Total</b>	<b>5236.00</b>	<b>2685.00</b>	<b>6298.44 (79.52%)</b>	<b>6329.41 (79.90%)</b>

\*This includes an amount of Rs. 185.00 crore allocated as EAP in the 1<sup>st</sup> Supplementary 2015-16.

## (iii) Non-Plan: BE, RE and Actuals for the last three years;

(Rs. in crore)

Year	BE	RE	Actuals
2012-13	5.24	5.26	5.22
2013-14	5.70	6.24	6.20
2014-15	6.85	7.31	7.08
2015-16	7.87	.....	6.15 (as on 30.11.2015)

## Annexure referred to in part (b) of Lok Sabha Unstarred Q. No. 3186 to be answered on 17.12.2015

## Annexure-II

S.No.	State	2012-13 (Rs. in Crores)			2013-14 (Rs. in Crores)			2014-15 (Rs. in Crores)			2015-16 (Rs. in Crores) (As on 15.12.2015)		
		Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure
1	ANDAMAN and NICOBAR	1.15	0.78	0	1.04	0.09	0.64	0.86	0.81	0.43	0.37	0	0
2	ANDHRA PRADESH	563.39	485.14	672.82	635.44	631.52	662.4	364.3	377.78	427.08	122.18	101.01	119.76
3	ARUNACHAL PRADESH	145.32	223.22	220.65	201.23	237.32	230.97	64.21	109.83	119.5	55.53	49.98	40.28
4	ASSAM	525.71	659.21	594.02	470	514.98	635.18	501.1	545.87	586.88	197.46	141.97	97.65
5	BIHAR	484.24	224.3	293.09	432.38	338.95	307.43	441.07	340.48	381.9	177.46	132.59	173.99
6	CHANDIGARH	0	0	0	0	0	0	0	0	0	0.00	0	0
7	CHATTISGARH	168.89	148.64	162.85	136.13	135.2	172.38	159.08	150.74	165.22	54.30	45.38	37.75
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0.00	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0.00	0	0
10	GOA	6.07	0.03	0	5.5	0	2.22	4.61	0	0	1.96	1.66	0
11	GUJARAT	578.29	717.47	797.93	533.73	515.07	627.95	509.48	405.58	491.44	197.82	159.56	198.48
12	HARYANA	250.24	313.41	275.54	229.46	229.52	301.15	213.04	277.98	228.82	89.56	70.23	51.94
13	HIMACHAL PRADESH	153.59	129.9	124.06	138.51	130.81	153.33	131.84	120.89	120.18	55.86	47.04	44.68
14	JAMMU AND KASHMIR	510.76	474.5	488.09	462.43	414.82	499.79	441.33	474.41	458.03	188.01	158.43	93.63
15	JHARKHAND	191.86	243.43	204.87	172.85	243.29	277.96	169.86	175.18	206.88	71.81	60.59	81.79
16	KARNATAKA	922.67	869.24	874.78	868.76	897.29	928.81	605.38	563.91	622.37	246.34	187.1	146.05
17	KERALA	193.59	249.04	193.62	155.58	212.04	265.1	115.59	124.1	131.86	47.94	39.21	53.68
18	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0.00	0	0
19	MADHYA PRADESH	447.33	539.56	430.27	404.81	474.95	483.98	397.18	440.18	399.94	164.95	155.1	224.4
20	MAHARASHTRA	897.96	846.48	612.61	788.48	690.27	657.46	780.06	748.23	901.96	284.87	231.67	386.5
21	MANIPUR	69.99	66.21	55.54	58.75	55.3	57.17	90.35	88.54	92.25	23.07	16.67	33.83
22	MEGHALAYA	73.96	97.61	101.44	92.18	103.4	114.81	44.61	69.5	81.02	29.99	21.66	21.74
23	MIZORAM	48.35	47.92	33.88	38.41	44.89	33.37	42.43	34.5	39.81	16.05	11.59	13.84
24	NAGALAND	110.25	110.2	108.56	56.66	61.07	52.38	103.19	101.44	86.45	19.82	14.29	27.32
25	ODISHA	243.91	210.58	249.39	227.35	317.07	288.08	205.69	230.67	257.29	86.62	79.81	100.45
26	PUDUCHERRY	1.75	0.88	0	1.59	0.06	0	1.62	0	0	0.69	0	0
27	PUNJAB	101.9	144.27	121.22	96.89	147.95	159.05	93.88	97.38	90.23	32.35	27.33	34.17
28	RAJASTHAN	1352.54	1411.36	1417.01	1231.05	1332.49	1572.96	1194.46	1304.64	1386.79	505.59	384.6	346.41
29	SIKKIM	36.69	32.36	38.89	16.88	26.56	71.25	30.38	31.7	32.03	6.66	6.51	4.88
30	TAMIL NADU	394.82	570.17	625	273.63	387.11	527.57	367.36	382.46	432.39	104.48	86.97	88.08
31	TELANGANA							200.65	212.24	189.25	73.80	62.02	77.08
32	TRIPURA	70.66	100.59	99.36	59.29	89.93	94.19	62.06	68.31	64.81	23.16	16.38	22.73
33	UTTAR PRADESH	1060.87	980.06	600.77	923.18	794.93	858.5	962.43	1036.3	1146.18	329.31	242.6	428.94
34	UTTARAKHAND	159.74	74.28	147.99	145.58	87.61	138.59	135.01	111.48	152.94	57.80	48.95	49.34
35	WEST BENGAL	523.53	502.36	536.43	490.63	485.83	757.11	436.53	431.09	480.72	161.27	131.36	181.94
<b>Total</b>		<b>10290.02</b>	<b>10473.2</b>	<b>10080.68</b>	<b>9348.4</b>	<b>9600.32</b>	<b>10931.78</b>	<b>8869.64</b>	<b>9056.22</b>	<b>9774.65</b>	<b>3427.08</b>	<b>2732.26</b>	<b>3181.33</b>

**Annexure referred in part (b) of the reply to Lok Sabha Un-starred Question No. 3186 due for  
reply on 17-12-2015**

<b>State/UT-wise, Central share release during last 3 years and current year (Rs. in Crore)</b>				
<b>State/UT</b>	<b>2012-13</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16 (Up to 14-12-2015)</b>
ANDHRA PRADESH	98.37	145.24	116.10	101.45
ARUNACHAL PRADESH	9.87	5.19	14.61	12.20
ASSAM	119.43	41.81	185.78	187.67
BIHAR	478.15	0.00	0.00	182.14
CHHATTISGARH	57.32	0.00	28.12	43.02
D & N HAVELI	0.00	0.00	0.00	0.00
GOA	0.00	0.00	0.00	1.05
GUJARAT	39.49	52.64	156.07	134.52
HARYANA	0.00	131.18	5.93	29.53
HIMACHAL PRADESH	16.67	30.50	130.17	4.37
JAMMU & KASHMIR	35.11	39.57	103.08	4.05
JHARKHAND	41.93	0.00	23.05	16.95
KARNATAKA	159.51	65.95	312.57	335.45
KERALA	0.00	43.01	33.97	8.50
MADHYA PRADESH	257.80	660.39	0.00	220.28
MAHARASHTRA	124.09	36.46	236.11	280.83
MANIPUR	35.09	0.00	9.18	8.19
MEGHALAYA	25.40	103.04	0.00	22.47
MIZORAM	4.97	8.06	0.00	3.32
NAGALAND	23.03	0.00	20.87	10.83
ODISHA	0.00	0.00	65.84	143.65
PUDUCHERRY	0.00	0.00	2.00	0.00
PUNJAB	0.00	0.00	0.00	23.90
RAJASTHAN	137.71	0.00	271.57	429.38
SIKKIM	1.59	8.25	3.89	1.93
TAMIL NADU	128.12	311.92	205.12	34.91
TELANGANA	51.86	0.00	105.62	128.39
TRIPURA	4.30	14.01	50.65	15.39
UTTAR PRADESH	256.85	376.32	237.99	462.69
UTTARAKHAND	25.42	5.28	40.52	30.82
WEST BENGAL	306.38	111.47	371.52	575.53
	<b>2438.47</b>	<b>2190.28</b>	<b>2730.33</b>	<b>3453.41</b>

**Annexure referred in part (e) and (f) of the reply to Lok Sabha Un-starred Question No.  
3186 due for reply on 17-12-2015**

**State/UT-wise, total district projects sanctioned under SBM**

S.N.	State/UT Name	Total district projects sanctioned
1	ANDHRA PRADESH	13
2	ARUNACHAL PRADESH	16
3	ASSAM	27
4	BIHAR	38
5	CHHATTISGARH	27
6	D & N HAVELI	1
7	GOA	2
8	GUJARAT	26
9	HARYANA	21
10	HIMACHAL PRADESH	12
11	JAMMU & KASHMIR	22
12	JHARKHAND	24
13	KARNATAKA	30
14	KERALA	14
15	MADHYA PRADESH	50
16	MAHARASHTRA	34
17	MANIPUR	9
18	MEGHALAYA	7
19	MIZORAM	8
20	NAGALAND	11
21	ODISHA	30
22	PUDUCHERRY	2
23	PUNJAB	22
24	RAJASTHAN	33
25	SIKKIM	4
26	TAMIL NADU	31
27	TELANGANA	9
28	TRIPURA	8
29	UTTAR PRADESH	75
30	UTTARAKHAND	13
31	WEST BENGAL	20
	<b>GRAND TOTAL</b>	<b>639</b>

## Statement referred in part (e) and (f) of the reply to Lok Sabha Un-starred Question No.3186 due for reply on 17-12-2015

State/UT-wise, Central share released and utilised during 12th Plan(Rs. in Crore)								
State/UT	2012-13		2013-14		2014-15		2015-16 (Upto 14-12-2015)	
	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
ANDHRA PRADESH	98.37	37.49	145.24	116.92	116.10	93.96	101.45	158.98
ARUNACHAL PRADESH	9.87	2.11	5.19	12.55	14.61	14.37	12.20	7.55
ASSAM	119.43	94.59	41.81	67.05	185.78	121.24	187.67	314.50
BIHAR	478.15	220.13	0.00	115.75	0.00	104.59	182.14	86.63
CHHATTISGARH	57.32	16.78	0.00	32.78	28.12	17.72	43.02	94.65
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
GOA	0.00	0.00	0.00	0.00	0.00	0.00	1.05	0.00
GUJARAT	39.49	34.98	52.64	50.57	156.07	157.46	134.52	260.39
HARYANA	0.00	7.67	131.18	35.62	5.93	61.52	29.53	39.82
HIMACHAL PRADESH	16.67	16.59	30.50	22.62	130.17	30.57	4.37	48.47
JAMMU & KASHMIR	35.11	36.41	39.57	32.94	103.08	4.66	4.05	20.12
JHARKHAND	41.93	18.87	0.00	40.22	23.05	75.73	16.95	122.95
KARNATAKA	159.51	69.64	65.95	158.41	312.57	441.03	335.45	243.92
KERALA	0.00	9.52	43.01	25.11	33.97	21.97	8.50	11.16
MADHYA PRADESH	257.80	179.50	660.39	312.06	0.00	224.13	220.28	500.15
MAHARASHTRA	124.09	62.81	36.46	109.68	236.11	258.18	280.83	274.62
MANIPUR	35.09	17.14	0.00	10.83	9.18	20.23	8.19	35.84
MEGHALAYA	25.40	12.89	103.04	46.35	0.00	38.13	22.47	25.54
MIZORAM	4.97	2.03	8.06	3.96	0.00	2.62	3.32	1.04
NAGALAND	23.03	3.89	0.00	17.81	20.87	1.33	10.83	18.91
ODISHA	0.00	33.09	0.00	18.52	65.84	107.41	143.65	515.63
PUDUCHERRY	0.00	0.00	0.00	0.00	2.00	0.00	0.00	0.00
PUNJAB	0.00	3.88	0.00	2.87	0.00	8.15	23.90	25.81
RAJASTHAN	137.71	83.03	0.00	71.62	271.57	312.39	429.38	803.78
SIKKIM	1.59	0.00	8.25	4.83	3.89	5.19	1.93	2.50
TAMIL NADU	128.12	86.95	311.92	212.66	205.12	138.09	34.91	242.90
TELANGANA	51.86	53.08	0.00	137.47	105.62	46.55	128.39	53.51
TRIPURA	4.30	3.41	14.01	4.90	50.65	16.91	15.39	21.07
UTTAR PRADESH	256.85	201.44	376.32	250.96	237.99	257.43	462.69	351.12
UTTARAKHAND	25.42	13.54	5.28	17.31	40.52	43.80	30.82	37.94
WEST BENGAL	306.38	199.75	111.47	180.92	371.52	469.16	575.53	645.89
	<b>2438.47</b>	<b>1521.21</b>	<b>2190.28</b>	<b>2113.26</b>	<b>2730.33</b>	<b>3094.53</b>	<b>3453.41</b>	<b>4965.40</b>